

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD - Nomination of **all the District and Sessions Judges (excluding Principal District Judges, the officers working on O.D., and the District Judges viz., 1) Smt. Shoukath Jahan Siddique 2) Dr. Pullabhatla Pogada Krishna Arjun 3) Sri M.Srinivas 4) Sri C.V.S.Sai Bhupathi and 5) Sri K.Murali Mohan, who are on leave)** to participate in the Training Programme on "The Commercial Courts Act, 2015" at the Telangana State Judicial Academy, scheduled to be held on 21.12.2024 - **ORDERS - ISSUED.**

REF: Letter ROC.No.576/2024/TSJA-Sec-bad dated 10.12.2024, from the Director(FAC), Telangana State Judicial Academy, Secunderabad.

ORDER ROC.NO.4956/2024-B.SPL., DATED: 16.12.2024

The High Court is pleased to pass the following order:

All the District and Sessions Judges working in the state of Telangana (excluding Principal District Judges, the officers working on O.D., and the District and Sessions Judges viz., **1) Smt. Shoukath Jahan Siddique**, XII Additional Chief Judge, City Civil Court, Secunderabad, **2) Dr. Pullabhatla Pogada Krishna Arjun**, II Additional District and Sessions Judge, Sangareddy, and **3) Sri M.Srinivas**, VI Additional District and Sessions Judge, Sathupally, Khammam District, **4) Sri C.V.S.Sai Bhupathi**, IV Additional Metropolitan Sessions Judge, Hyderabad-cum-XVIII Additional Chief Judge, City Civil Court, Hyderabad and **5) Sri K.Murali Mohan**, IX Additional Chief Judge, City Civil Court, Hyderabad, who are on leave) are hereby nominated to participate in the training programme on 'The Commercial Courts Act, 2015' on 21.12.2024 (Saturday) at the Telangana State Judicial Academy, Secunderabad. The nominated officers are directed to report at the Judicial Academy on 21.12.2024 by 09:00 a.m.

The concerned Principal District & Sessions Judge / Unit Heads are directed to make necessary in-charge arrangements with regard to nominated officers who are participating in the said Training programme on 21.12.2024 (Saturday) at the Telangana State Judicial Academy, Secunderabad.

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- NOTE** 1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the said training programme at Telangana State Judicial Academy, Secunderabad.
2. **The nominated officers are entitled only for actual journey time.**

Eand
16/12/24

**REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)**

To

1. The officers concerned.
 2. The Registrar General and all other Registrars, High Court for the State of Telangana.
 3. The Director, Telangana State Judicial Academy, Secunderabad.
 4. **THE PRL. DISTRICT AND SESSIONS JUDGES / DISTRICT TREASURY OFFICERS:**
 - 1) Adilabad
 - 2) Mancherial
 - 3) Nirmal
 - 4) Kumuram Bheem - Asifabad
 - 5) Karimnagar
 - 6) Jagtial
 - 7) Rajanna Sircilla
 - 8) Peddapalli
 - 9) Khammam
 - 10) Badradri Kothagudem
 - 11) Mahabubnagar
 - 12) Jogulamba Gadwal
 - 13) Wanaparthy
 - 14) Narayanpet
 - 15) Nagarkurnool
 - 16) Sangareddy
 - 17) Medak
 - 18) Siddipet
 - 19) Nalgonda
 - 20) Suryapet
 - 21) Yadadri Bhongir
 - 22) Nizamabad
 - 23) Kamareddy
 - 24) Rangareddy
 - 25) Medchal-Malkajiri
 - 26) Vikarabad
 - 27) Hanumakonda
 - 28) Warangal
 - 29) Jangaon
 - 30) Mahabubabad
 - 31) Mulugu
 - 32) Jayashankar Bhupalapally
 5. The Pay and Accounts Officer, Hyderabad.
 6. The District Treasury Officer, Rangareddy District at Exhibition Grounds, Nampally, Hyderabad.
 7. The District Treasury Officer, Shamirpet, Medchal-Malkajiri District.
 8. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section
- High Court for the State of Telangana at Hyderabad.

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